

SPECIAL BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/116(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	S.R.C. REALTORS PVT. LTD. VS SPENCER DISTILLERIES & BREWERIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Deb Kumar Sen, Adv.] For the Financial Creditor
Mr. Buddhadeb Das, Adv.]

Mr. Rohit Kumar Keshri, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present
2. Rejoinder is yet to be filed. At request one last opportunity is given to do the same.
3. List the matter for arguments on **04.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**